

ITEM NO.25

COURT NO.8

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 6653/2025

[Arising out of impugned final judgment and order dated 09-01-2025 in AN No. 24/2024 in CS No.7/1958 passed by the High Court for The State of Telangana at Hyderabad]

AKHTAR JAHAN BEGUM

Petitioner(s)

VERSUS

STATE OF TELANGANA & ORS.

Respondent(s)

IA No. 60004/2025 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 59995/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 59997/2025 - EXEMPTION FROM FILING O.T.
IA No. 60001/2025 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 21-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Dr. S. Muralidhar, Sr. Adv.
Ms. Shagufa Salim, AOR
Mr. M. A. Karthik, Adv.
Ms. Ninni Susan Thomas, Adv.
Ms. Megha Khanna, Adv.
Mr. Maitreya Subramaniam, Adv.
Ms. Pallak Bhagat, Adv.

For Respondent(s) Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. B. Shraavanth Shanker, AOR
Ms. Perna Robin, Adv.
Mr. Shivam Kunal, Adv.
Mr. B. Yeshwanth Raj, Adv.

Mr. Shyam Divan, Sr. Adv.
Mr. Kumar Shashank, Adv.
Mr. Nivesh Kumar, AOR
Mr. Piyush Tonk, Adv.

Mr. V. Giri, Sr. Adv.
Mr. Vadlamani Seshagiri, Adv.
Mrs. Bela Maheshwari, AOR

UPON hearing the counsel the Court made the following

O R D E R

Applications for exemption from filing c/c of the impugned judgment, permission to file lengthy list of dates and exemption from filing O.T. are allowed.

Application for deletion is allowed at the risk of the petitioner.

Amended cause title be filed within one week from today.

Issue notice.

Learned counsel appearing for the respondent(s) accepts notice on behalf of the respondent(s). Let counter affidavit be filed on their behalf within a period of four weeks.

In the meanwhile, status quo, existing as on today, shall be maintained by the parties.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR